

BEFORE
THE HON. NATIONAL GREEN TRIBUNAL
(WESTERN ZONE – PUNE) 1ST FLOOR, NEW
ADMINISTRATIVE
BUILDING, OPP.
COUNCIL HALL, PUNE

INDEX

ORIGINAL APPLICATION NO.103/2025(WZ)
HASMUKHBHAI BAHECHARBHAI PARMAR
V/S
HON. SECRETARY, WATER RESOURCES & ORS.

Sr. No.	Document	Page No.
1.	INDEX	117
2.	Affidavit	118-119
3.	Annexure - A01 Order of Hon. NGT dated 06/02/2026	120 - 121
4.	Annexure - A02 Copy of the letter with received stamp	122
5.	Annexure - A03 PDF of the email dated 05/03/2026	123
6.	Annexure - A04 PDF of the email dated 28/02/2026	124

BEFORE
THE HON. NATIONAL GREEN TRIBUNAL
(WESTERN ZONE – PUNE) 1ST FLOOR, NEW ADMINISTRATIVE
BUILDING, OPP.
COUNCIL HALL, PUNE

AFFIDAVIT IN OA-103 OF 2025

IN THE MATTER OF:-

HASMUKHBHAI BAHECHARBHAI PARMAR,

.....The Applicant in Person

VERSUS

HON. SECRETARY, (WATER RESOURCES) MINISTRY OF NARMADA, WATER
RESOURCE, WATER SUPPLY, AND KALPSAR, GANDHINAGAR & 5 Ors.

.....Respondents

MOST RESPECTFULLY SOWETH:-

I, Hasmukhbhai Bahecharbhai Parmar, Applicant in Person in the OA 103/2025 do here by solemnly affirmation and state as under, regarding the order dated 06/02/2026 of the Hon. Tribunal. (A copy of the order is attached as Annexure-A01)

1. I respectfully submit that Hon. Tribunal directed me to implead Nagar Palika, Bharuch and Nagar Palika, Ankleshwar as respondents nos. 7 and 8 respectively. In this regard I respectfully submit that,

1.1 I impleaded the Nagar Palika, Bharuch as the Respondent No.07.

1.2 I impleaded the Nagar Palika, Ankleshwar as the Respondent No.08.

1.3 Both the above respondents were served the copies of the amended OA – 109/2025 dated 27/02/2026. (A copy of the reference letter with received stamps is attached as Annexure-A02)

2. The same amended OA has been uploaded on the website of the Hon. Tribunal. Regarding this I also emailed to Hon. Registrar dated 05/03/2026 for kind information. (The downloaded PDF of the email is attached as Annexure – A03)

NOTARY



A handwritten signature in black ink, appearing to be "H. Parmar".

3. The same amended copy of the OA also has been emailed to all the respondents dated 28/02/2026. (The downloaded PDF of the email is attached as Annexure – A04)

Deponent,

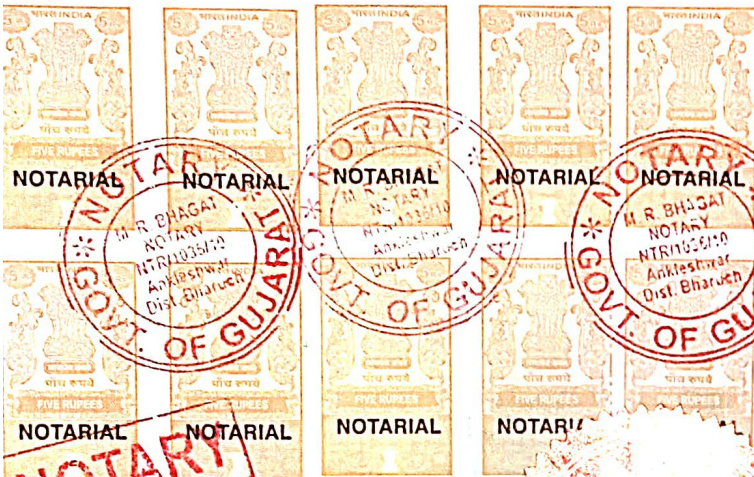
HASMUKHBHAI BAHECHARBHAI PARMAR,

Applicant in Person

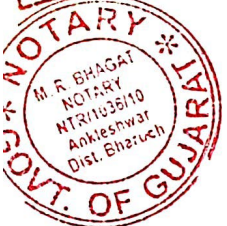
Regd. No. 648/26
Date 20 MAR 2026

Place:- Ankleshwar

Date:- 29 March 2026



NOTARY



SOLEMNLY AFFIRMED
BEFORE ME

M. R. BHAGAT
NOTARY
NTR/1036/10
ANKLESHWAR, DIST. BHARUCH
20 MAR 2026

Mo. 98245 47610
MAHESH R. BHAGAT
NOTARY Docu. Reg. No. 648/26
Date 20/3/26
Reg. No. NTR/ANK/1036/10
Ankleshwar-01, Dist. Bharuch

Item No. 09

Pune Bench

**BEFORE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH, PUNE
[THROUGH PHYSICAL HEARING (WITH HYBRID OPTION)]**

Original Application No.103/2025(WZ)
I.A. No. 658/2025(WZ)

Hasmukhbhai Bahecharbhai Parmar

Applicant

Versus

Hon'ble Secretary, (Water Resources)
Ministry of Narmada, Water Resource Water supply & Ors.

Respondent(s)

Date of hearing: 06.02.2026

**CORAM: HON'BLE MR. JUSTICE DINESH KUMAR SINGH, JUDICIAL MEMBER
HON'BLE DR. SUJIT KUMAR BAJPAYEE, EXPERT MEMBER**

Applicant: Mr. Hasmukhbhai Bahecharbhai Parmar, Applicant in person.

Respondents: Ms. Shruti Umesh h/b Mr. Parth Bhatt, Adv. for R1/ Narmada, Water Resources and Water Supply Department.
Ms. Manvi Damle h/f Mr. Maulik Nanavati, Advs. for GPCB, Ankleshwar (R4) & GPCB, Bharuch (R5) & R6
Mr. Vishrut Jani, Adv. for R3.

ORDER

1. The Learned Counsel for the applicant in person is present.
2. From the side of respondent no.1-Secretary, Water Resource, Ministry of Narmada, Learned Counsel has put in appearance and seeks four weeks' time to file the reply. We allow the same.
3. None has appeared to represent respondent no.2-District Collector, Bharuch despite sufficient service. Therefore, we direct the Ld. Registrar to write a letter to the District Collector directing him to ensure that on next date somebody represents him and files reply affidavit, failing which he will be directed for personal appearance.
4. From the side of respondent no.3-Bharuch-Ankleshwar Urban Development Department, Learned Counsel has put in appearance and seeks four weeks' time to file the reply. We allow the same.

5. From the side of respondent nos. 4-GPCB, Bharuch, 5-GPCB, Ankleshwar and 6-Chairman, GCZMA, Learned Counsel has put in appearance and seeks four weeks' time to file the reply and further prays that it would be appropriate to implead Nagar Palika, Bharuch and Nagar Palika, Ankleshwar also in the present OA for proper adjudication of this matter.
6. We direct the applicant to implead these two respondents i.e., Nagar Palika, Bharuch and Nagar Palika, Ankleshwar as respondent nos. 7 and 8 respectively within a week and take steps to effect service on them also.
7. Registry is directed to issue notices to the newly impleaded respondents returnable within four weeks.
8. An amended copy of the memo party shall also be placed on record by the applicant within two weeks.
9. Put up this matter for next consideration on 30.03.2026.

Dinesh Kumar Singh, JM

Dr. Sujit Kumar Bajpayee, EM

February 06, 2026
AM

HASMUKHBHAI BAHECHARBHAI PARMAR,
At & Post – MANDAVA BUZARGA,
Talu – ANKLESHWAR, Dist – BHARUCH,
Gujarat -393001
Mo- 09913588150,
email – hparmar24@gmail.com
Date :- 26/02/2026

Sub:- Furnishing a copy of the application and relevant documents of the OA-103/2025 before the Hon. National Green Tribunal (WZ) Pune.

Sir/Madam,

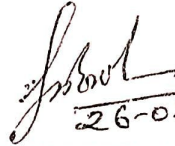
With due respect, I am furnishing a copy of the application and relevant documents regarding the order dated 06/02/2026 in the OA-103/2025 before the Hon. National Green Tribunal (WZ) Pune.

Please find an attached copy.

Thanking You,


In Service,

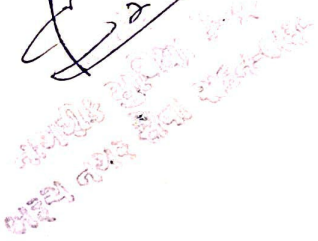
Truly Yours,


26-02-2026

HASMUKHBHAI BAHECHARBHAI PARMAR,
--The Applicant in Person


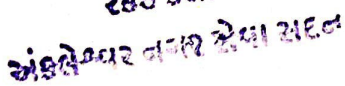
Copy to:-


27-2-26



01. NAGAR PALIKA, BHARUCH.
CHIEF OFFICER, BHARUCH NAGAR SEVA
SADAN, JAVAHAR MUNISIPAL BHAVAN,
CIVIL HOSPITAL ROAD, BHARUCH
Email - npbharuch@gmail.com
..... Respondent No. 07

02. NAGAR PALIKA, ANKLESHWAR
CHIEF OFFICER, HASHOT ROAD, SH 6,
PIRAMAN NAKA, SHYAM NAGAR,
ANKLESHWAR, GUJARAT 393001
Email – np_ankleshwar@yahoo.co.in


27-2-26
286 8418




158
Annexure - A03

Page - 123

Hasmukh Parmar <hparmar24@gmail.com>

Regarding to submit the amended copy as per the last order dated 06-02-2026 for the OA-103/2025.

1 message

Hasmukh Parmar <hparmar24@gmail.com>
To: efiling-ngt@nic.in

Thu, Mar 5, 2026 at 12:45 PM

To,
Hon. Registrar,
Hon. National Green Tribunal (WZ) -Pune.


With due respect, I humbly present you that I have uploaded the amended copy of the OA-103/2025 with impleaded the two respondents Nagar Palika, Bharuch and Nagar Palika Ankleshwar as number 07 and 08 respectively as per the last order dated 06/02/2026 on website with Filing No : 2704105011482025.

Respondent No. 07. NAGAR PALIKA, BHARUCH.
CHIEF OFFICER, BHARUCH NAGAR SEVA SADAN, JAVAHAR MUNICIPAL BHAVAN,
CIVIL HOSPITAL ROAD, BHARUCH
Email - npbharuch@gmail.com

Respondent No. 08. NAGAR PALIKA, ANKLESHWAR
CHIEF OFFICER, HASHOT ROAD, SH 6, PIRAMAN NAKA, SHYAM NAGAR, ANKLESHWAR, GUJARAT 393001
Email – np_ankleshwar@yahoo.co.in

The order dated 06/02/2026 of the Hon. NGT(WZ) is attached herewith.

Hasmukhbhai Bahecharbhai Parmar
Applicant-in-Person - OA-103/2025

 **Order-06-02-2026.pdf**
240K



Gmail

159
Annexure - A04

Page - 124

Hasmukh Parmar <hparmar24@gmail.com>

To supply amended copy of the Original Application No.-103/2025.

1 message

Hasmukh Parmar <hparmar24@gmail.com>

Sat, Feb 28, 2026 at 10:01 AM

To: secwr@gujarat.gov.in, secfed@gujarat.gov.in, ceo.bauda@gmail.com, ro-gpcb-bhar@gujarat.gov.in, ro-gpcb-anl@gujarat.gov.in, collector-bha@gujarat.gov.in, npbharuch@gmail.com, np_ankleshwar@yahoo.co.in

Sir/Madam,

With due respect, I supply the amended copy of the Original Application No.-103/2025 as per the last order dated 06/02/2026 of the Hon. NGT(WZ).

Find the attached copy.

Thanking you,

Hasmukhbhai Bahecharbhai Parmar
Applicant for OA-103/2025



Amended-Complete-Petition.pdf